

F. No.GA-30011/16/2021-Gr.Admin-FSSAI

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002.

Dated the 23 Feb, 2022

CORRIGENDUM TO THE OPEN TENDER ENQUIRY PUBLISHED ON 11th
FEBRUARY, 2022 FOR SELECTION OF SUITABLE CONTRACTOR FOR CARRYING
OUT MISC CIVIL & OTHER WORK AT FSSAI, FDA BHAWAN, KOTLA ROAD,
NEW DELHI – 110 002

This is with reference to the Tender Document published on 11th Feb, 2022 for the subject work. As per RFP, the pre-bid meeting dated mentioned as 18-02-2022 and last date of submission of bids 02-03-2022. As on actual date of publishing by IT Department, the Pre-Bid Meeting was mentioned on e-procurement system at CPP portal as 21-02-2022 and last date of bid submission 04-03-2022. Accordingly, pre-bid meeting was held on 21st Feb 2022 in FDA Bhawan, Kotla Road, New Delhi-110 002 wherein various issues were discussed with the prospective bidders present in this meeting. The following amendments are hereby made through this corrigendum which may be perused for reference and adhere to while submitting bids. Brief record of pre bid meeting is at **Annexure – A below for information of all concerned.**

<u>S.No.</u>	<u>FOR</u>	<u>READ</u>
(I)	<p><u>Para 4 of first page of Tender Notice and Part – I – General Information para 1, 3 and 7 of Tender Notice</u></p> <p>Para 04 of 1st page of Tender Notice and Para 1 of Part-1. -</p> <p>Last Date and Time for Depositing the Bids – 02 March, 2022 at 1100 hrs.</p> <p>Para 3. Time and Date for Opening of Bids – Bids will be opened at 1200 hrs on 02-03-2022.</p> <p>Para 7. A pre-bid meeting will be held on 18-02-2022 at 11AM in the office of Food Safety and Standards Authority of India at 3rd Floor, FDA Bhawan, Kotla Road, New Delhi-110002.....The representative attending the Pre-bid conference shall be in possession of an</p>	<p><u>Para 4 of first page of Tender Notice and Part – I – General Information para 1, 3 and 7 of Tender Notice</u></p> <p>Para 04 of 1st page of Tender Notice and Para 1 of Part-1. -</p> <p>Last Date and Time for Depositing the Bids – 04 March, 2022 at 1100 hrs.</p> <p>Para 3. Time and Date for Opening of Bids – Bids will be opened at 1200 hrs on 04-03-2022.</p> <p>Para 7. A pre-bid meeting will be held on 21-02-2022 at 11AM in the office of Food Safety and Standards Authority of India at 3rd Floor, FDA Bhawan, Kotla Road, New Delhi-110002.....The representative attending the Pre-bid conference shall</p>

	authority letter, duly signed by the authorized signatory of his/her organization.	be in possession of an authority letter, duly signed by the authorized signatory of his/her organization.
II.	<p><u>PART-III para 2 at page 12 of the Tender Document</u></p> <p><u>Effective Date of Contract</u> : In Last line of para 2 – The work/services to be completed in 35 days' time which will be calculated from the effective date of contract.</p>	<p><u>Effective Date of Contract</u> : In Last line of para 2 – The work/services to be completed in 60 days' time which will be calculated from the 10th day from the effective date of contract.</p>
III	<p><u>At Annexure-& of the Tender Document page 34 (Checklist – For Bidders) and on CPP Portal e-procurement portal (Cover Details, No. of Covers-2</u></p> <p>Cover No.1 in description column - RFP stamped and signed each page</p>	<p>RFP stamped and signed each page may be submitted physically separately in case it is difficult to upload online.</p>

2. Other terms and conditions/contents mentioned in tender document (RFP) will remain unchanged. This issues with the approval of Competent Financial Authority.

sd/-
(Ravinder Kumar)
AD(GA)
23-02-2022

sd/-
(Pankaj Gera)
AD(GA)
23-02-2022

ANNEXURE-A to Corrigendum dated 23 Feb 2022

**MINUTES OF PRE-BID MEETING HELD ON 21-02-2022 AT 1100 HRS
AT 3rd FLOOR, FDA BHAWAN, NEW DELHI IN CONNECTION WITH FOR SELECTION
OF SUITABLE CONTRACTOR FOR CARRYING OUT MISC CIVIL & OTHER
WORK AT FSSAI, FDA BHAWAN, KOTLA ROAD, NEW DELHI – 110 002**

An Open Tender was published at online CPP Portal & FSSAI's website for selection of suitable contractor to carry out the subject work in FDA Bhawan premises, Kotla Road, New Delhi. A pre bid meeting was held on 21st Feb, 2022 at 1100 hrs. The following FSSAI officials were present: -

- (i) Mr. Ravinder Kumar, AD(GA)
- (ii) Mr. Pankaj Gera, AD(GA)

2. During the pre-bid meeting the undermentioned probable bidders were present: -

- (i) Mr. Dhiraj Navani, Proprietor, M/s Kamini Constructions
- (ii) Mr. K.Sridhar from M/s Webcon IT Solutions (P) Ltd.

3. The probable bidders raised mainly two queries and made suggestion in the Tender Document as per details mentioned below: -

S.No.	Observations	Clarifications
(i)	It was pointed that the date of submission of bid is different at online CPP Portal and in RFP as at portal the published bid data indicate 04-03-2022 as last date of submission and same date of opening at 1200hrs. It was also stated that the pre-bid date time is mentioned in RFP as 18-02-2022 at 1100 hrs whereas on CPP Portal it is mentioned as 21-02-2022 at 1100hrs and based on this input the bidders have come on 21-02-2022 for pre-bid discussion.	It was clarified that the IT Division perhaps have published tender late and amended the dates to give 3 weeks' time at CPP Portal. However, the same remain unchanged inadvertently in the RFP. Hence, the last date may be considered as published on e-procurement CPP Portal as 04 March 2022. Corrigendum to this effect and also indicating change in date of pre-bid will also be published after obtaining approval from the competent authority
(ii)	It was further stated by both the bidders that the period of work completion is mentioned as 35 days from the effective date of contract. However, the customized Electrical Panel is to get manufactured and the lead time of delivery is minimum 30 to 35 days. Therefore, the work completion period should be minimum for 60 days. It was also requested that the counting of work completion days may be considered from 10 th day from the date of issue	It was apprised to the bidders by the CPWD Sr Experts present in the meeting that the request is practical and may be considered. It was clarified to the bidders that the needful will be done and brought to the notice of competent authority to change the work completion time period.

	of work order to give reasonable time to mobilize resources for the customized items.	
(iii)	The bidders have further stated that there is condition on CPP Portal and in the Check List (Annexure-7) of the RFP to submit RFP also by stamp and sign each page. As the RFP consist 34 pages, it is difficult to upload. Therefore, an undertaking for acceptance of all conditions of RFP may be admitted online and RFP duly stamped and signed could be submitted physically.	It was mentioned that this being the practical problem and will be considered favorably subject to obtaining approval of Competent Authority.

4. There being no more points the meeting was adjourned.

sd/-
(Ravinder Kumar)
AD(GA)
23-02-2022

sd/-
(Pankaj Gera)
AD(GA)
23-02-2022